1455 Bills introduced MAGHA 27, 1889 (SAKA) Bills introduced 1456-

14.59 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

## Nineteenth Report

SHRI K. M. KOUSHIK (Chanda): Sir, I beg to move:

"That this House agrees with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th February, 1968."

MR. DEPUTY-SPEAKER: The question is:

'That this House agrees with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th February, 1968'.

The motion was adopted.

15 hrs.

WIDOWERS' RE-MARRIAGE BILL\*

श्री रघुवीर सिंह झास्त्री: (बागपत): मैं प्रस्ताव करता हूं कि विद्युर पुनीववाड़ के लिए उम्बन्ध करने वाले विद्येषक को पेश करने की अनुमती दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the re-marriage of widowers."

The motion was adopted.

भी रख्बीर सिंह शास्त्री: श्रीमन् मै विवेयक पेश करता हूं। CONSTITUTION (AMENDMENT)
BILL\*

(Amendment of articles 4, 80 etc)

श्री शिव श्रम्ब आसा (मधूवती): उपाध्यक्ष महोदय् मैं बाश्रदव सदन से दरख्वास्त करता हूं कि मुझे भारमे के संविधान में आग्रें संशोधन करने वाले विधेयक को पेश करने की श्रनमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री जिल्ला चन्द्र झाः मैं विश्लेयक कोः पेण करता हुं।

15.01 hrs.

REPRESENTATION OF THE PEO-PLE (AMENDMENT) BILL\*

(Insertion of new section 7A)

डा॰ गोविन्य बास (जबलपुर): मैं प्रस्ताव करता हूं कि लोक प्रतिनिधित्व ब्रिधिनियम, 1951 में ब्राग्ने संगोधन करने वाले विश्वेयक, को पेश करने की अनुमति दो जाय।

SHRI S. M. BANERJEE (Kanpur):
Sir, I rise to oppose this Bill at the introduction stage on two grounds. I must make it clear to my hon. friend, Dr. Govind Das that defection may mean political corruption unless it is based on an ideology. The hon. Member is aware that in this House there was a non-official resolution moved by the hon. Member Shri Venkatasubbaiah which was

<sup>\*</sup>Published in Gazette of India Ex traordinary, Part II, section 2, dated: 16-2-1968.